

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1376
ANSWERED ON:08.12.2004
VIOLATION OF ENVIRONMENTAL LAWS
Munshiram Shri

Will the Minister of MINES be pleased to state:

- (a) whether the environmental laws are being violated due to excessive mining in several States of the country;
- (b) if so, the details of the States;
- (c) the distance from the national/State highway and circumference within which the mining activities are not permitted under Section 4 & 5 of the Land Conservation Act; and
- (d) the steps taken to check such mining activities?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYANA RAO)

- (a) to (d): The information is being collected and will be laid on the Table of House.